



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 മേയ് 30 30th May 2017	നമ്പർ No.	22
		1192 ഇടവം 16 16th Idavam 1192		
		1939 ജ്യേഷ്ഠം 9 9th Jyaishta 1939		

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashik. J. L, Vettuvila Puthenveedu, Kakkavila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, holder of S.S.L.C. No. M 326391 with Register No. 557024 of March 2012, have embraced Christianity from Hindu, Ayyanavar Community as per Baptism Certificate dated 9-4-2017, issued from Kuntucoil CSI Church, Kunninpuram, with the same name. Hereafter I will be a member of Christian, Ayyanavar Community.

This change will come into effect in all records related to me.

Kakkavila,
15-3-2017.

ASHIK. J. L

NOTIFICATION

I, Ajo Sagar. M. L, 'Karunya', House No. 25, Kottackal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 124, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my Transfer Certificate No. 235/15 with Admission No. 1236/2006, dated 15-6-2015, issued from Sree Chithira Thirunal Residential Central School, Kunnathukal, Karakonam, Thiruvananthapuram, is corrected as Christian, SIUC Nadar, vide Certificate No. A6/20999/17/K.Dis., dated 27-3-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Kottackal,
21-4-2017.

AJO SAGAR. M. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chikku. G, Kattuvathala Veedu, Kozhode, Thannimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, presently working as Clerk, in the Office of the Police Head Quarters, Thiruvananthapuram, holder of S. S. L. C. No. L 001114 with Register No. 110618 of March 2011; Higher Secondary Examination Certificate No. HSE 2/2013/025367 with Register No. 9024507 of March 2013, issued from Board of Higher Secondary Examination, Government of Kerala; Aadhaar No. 8524 1966 2110, issued from Unique Identification Authority of India; Ration Card No. 1106266321 (Sl. No. 3), dated 24-6-2013, issued by the Taluk Supply Officer, Neyyattinkara; Electoral Identity Card No. SHB0544031, dated 17-12-2014, issued by the Electoral Registration Officer, Kovalam Assembly Constituency, also known as Chikku in the Birth Certificate with Registration No. 4706, date of Registration 8-9-1994, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Gokul. G and will sign accordingly.

This change will come into effect in all records related to me.

Thannimoodu,
10-4-2017.

CHIKKU. G

NOTIFICATION

I, Sunu. S. O, Suma Bhavan, House No. 444, Muzhakolkunnu, Cheembainvila, Kanjiramkulam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar, in my S. S. L. C. No. H 488242 with Register No. 536714 of March 2008, is corrected as Christian, SIUC Nadar vide Certificate No. A6/24394/16/K.Dis., dated 17-4-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Kanjiramkulam,
21-4-2017.

SUNU. S. O

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jilesh. P. T, Bincy Bhavan, House No. VI/935, Venganinna Kaivanvila, Nellimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, holder of S. S. L. C. No. K 349026 with Register No. 551746 of March 1998, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate dated 9-4-2017, issued from International Zion Assembly Church, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Nellimoodu,
21-4-2017.

JILESH. P. T

NOTIFICATION

I, Satheesan. S, Kozhode Vadakkumkara Veedu, Thannimoodu P. O., Balaramapuram, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as L.C in my S.S.L.C. Book No. B 70989 with Register No. 476342 of March 1981, is corrected as Hindu, Ezhava vide Certificate No. A6/21572/17/K.Dis., dated 10-4-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Thannimoodu,
25-4-2017.

SATHEESAN. S

NOTIFICATION

I, Latha. S, 'Karunya', House No. 25, Kottackal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 124, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S.S.L.C. Book No. C 280328 with Register No. 521101 of March 1990, is corrected as Christian, SIUC Nadar vide Certificate No. A6/20993/17/K.Dis., dated 18-3-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Kottackal,
21-4-2017.

LATHA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gopinathan. P, Nedumthope Puthen Veedu, House No. CP IX/316, Mariyapuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, holder of S. S. L. C. Book No. E 332173 with Register No. 268293 of March 1986; Driving Licence No. 19/7136/2016, dated 1-12-2015, issued by the Asst. LA Parassala, also known as Gopinathan in the Ration Card No. 1106075005 (Sl. No. 4), dated 23-5-2013, issued by the Taluk Supply Officer, Neyyattinkara, is one and the same person. Hereafter I have changed my name as Jose. P and will sign accordingly.

This change will come into effect in all records related to me.

Mariyapuram,
24-4-2017.

GOPINATHAN. P

NOTIFICATION

I, Anchana. P. Belmon, Manoj Bhavan, House No. 203, Olathanni, Near Chitra Auditorium, Neyyattinkara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 121, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my Transfer Certificate No. 1262, dated 7-7-2011, issued from Narayanaguru College of Engineering, Manjalumoodu, Kanyakumari District, Tamil Nadu, is corrected as Christian, SIUC Nadar vide Certificate No. A6/20010/17/K.Dis., dated 10-4-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Neyyattinkara,
26-4-2017.

ANCHANA. P. BELMON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil. S, Kunnuvilaveedu, Kamukinkuzhy, Vadakkekara, Poonkulam, Vellayani P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 522, holder of Extract of School Admission Register with Admission No. 3363, date of Admission 17-5-1994, issued by the Principal, B.N.V. Vocational Higher Secondary School, Thiruvallam, Thiruvananthapuram, have embraced Hinduism from SIUC Christian, Nadar Community as per Certificate No. 2638/2017, dated 20-4-2017, issued by Village Officer, Kalliyoor and Suddhi Certificate No. 27345/017, dated 20-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Nadar Community.

This change will come into effect in all records related to me.

Vellayani,
21-4-2017.

SUNIL. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gowreesh Mohan, Thenguvilakath Veedu, House No. 334, Pothencode, Pothencode P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 584, holder of Secondary School Examination (Session: 2009-11) Grade Sheet cum Certificate of Performance S. No. SSE/2011/0089358 with Roll No. 4162711, dated 31-5-2011, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2013 Certificate S. No. SSCE/2013/0574716 with Roll No. 4637143 of March 2013, issued from Central Board of Secondary Education, Delhi; Birth Certificate with Registration No. 1353/1994, date of Registration 12-7-1994, issued from Thiruvananthapuram Corporation; Aadhaar No. 5821 8602 8679, issued from Unique Identification Authority of India; Electoral Identity Card No. AKE1082916, dated 9-1-2016, issued by the Electoral Registration Officer, Varkala Assembly Constituency; Permanent Account No. CTDPM4642N, issued from Income Tax Department, Government of India; Ration Card No. 1103054858 (Sl. No. 4), dated 24-12-2008, issued by the Taluk Supply Officer, Thiruvananthapuram, have changed my name as M. Anirudh and will sign accordingly.

This change will come into effect in all records related to me.

Pothencode,
30-3-2017.

GOWREESH MOHAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aswanth. J., Sathatharaka, Samskara Lane, Powdikonam P. O., Thiruvananthapuram District, Pin-695 588, holder of S.S.L.C. Book No. K-286310 with Register No. 527750 of March 2010, Higher Secondary Examination Certificate No. HSE 1120800 with Register No. 8020043 of March 2012, in the Ration Card No. 1103153722, issued by the Taluk Supply Officer, Thiruvananthapuram, in the Electoral Identity Card No. ARA 0341487 dated 26-6-2015 issued by the Electoral Registration Officer, Kazhakuttom Constituency, in Driving Licence No. 22/4593/2013 dated 21-8-2013 issued by Asst. L.A. Kazhakuttom, in the Aadhaar Card No. 700105085239 issued by the Unique Identification Authority of India and no name in Birth Certificate with Register No. 3781/93, date of Registration 25-10-1993, issued by the Registrar of Birth & Death, Corporation of Thiruvananthapuram, and is one and the same person. Hereafter I have changed my name as Aswant Joy.

This change will come into effect in all records related to me.

Powdikonam,
22-4-2017.

ASWANTH. J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maria Zachariah, 'Kattunilath', TC 16/1046, Thycaud, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of Standard X Cumulative Record Book No. 68792, issued from Educational and Vocational Guidance Unit, D.S.E.R.T., Department of Public Instructions, Government of Karnataka; Permanent Account No. AAJPZ2082N, issued from Income Tax Department, Government of India; Marriage Certificate dated 20-4-2017 issued from St. Thomas Mar Thoma Church, Punalur, also known as Maria Philip in the Aadhaar No. 6135 0134 8676, issued from Unique Identification Authority, and in the Electoral Identity Card No. FVM1294271, dated 1-2-2002, issued by the Electoral Registration Officer, Thiruvananthapuram East LA Constituency, is one and the same person. Hereafter I will be known by the name Maria Philip only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Thycaud,
23-2-2017.

MARIA ZACHARIAH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maheenkannu. P, TC 48/470, Medayilvilakam Pulimoodu, Kallattumukku, Manacaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 009, holder of S. S. L. C. Book No. I-462327 with Register No. 123716 of March 2009; Higher Secondary Examination Certificate No. HSE 1106646 with Register No. 8600455 of March 2012, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Commerce Degree Provisional Certificate Sl. No. 92 with Register No. 751705 of September 2016, issued from University of Kerala; Birth Certificate with Registration No. 5671/1993, date of Registration 15-11-1993, issued from Corporation of Thiruvananthapuram; Electoral Identity Card No. UYX0833822, dated 17-1-2016, issued by the Electoral Registration Officer, Nemom Assembly Constituency; Permanent Account No. DJXPM7075J, issued from Income Tax Department, Government of India, also known as Maheen Kannu. P in the Aadhaar No. 8615 5889 2663, issued from Unique Identification Authority of India, and known as Maheenkannu in the Ration Card No. 1101044468 (Sl. No. 8), dated 24-12-2008, issued by the City Rationing Officer North, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Maheen Khan.

This change will come into effect in all records related to me.

Manacaud,
24-4-2017.

MAHEENKANNU. P

NOTIFICATION

I, Beena. L, 'Thusharam', SNRA-2A, Surya Nagar, Powdikonam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 588, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar, in my S. S. L. C. Book F. No. 399282 with Register No. 195846 of March 1993, is corrected as Christian, Nadar-SIUC, vide Certificate No. A6-15873/17/K.dis., dated 22-4-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Powdikonam,
22-4-2017.

BEENA. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohan Divya. S, 'Karthika', TC.7/158, Neerazhi Lane, Ulloor, Medical College P. O., Thiruvananthapuram District, Pin-695 011, holder of Secondary School Certificate Examination Certificate Sr. No. 025469 with Seat No. E150723 of March 1996, issued from Maharashtra State Board of Secondary and Higher Secondary Education, Pune; Driving Licence No. 22/4801/2007, dated 27-10-2007, issued by the Additional LA, Kazhakuttom, also known as S. Divya Mohan in the Higher Secondary School Certificate Examination Certificate Sr. No. 000001 with Seat No. L-000054 of October 1998, issued from Maharashtra State Board of Secondary and Higher Secondary Education, Pune; Diploma in Computer Application Certificate with Register No. 437846 of April 2012, issued from Centre for Development of Imaging Technology (C-DIT), Thiruvananthapuram; Marriage Certificate with Registration No. 1288/2008, date of Registration 22-7-2008, issued by the Local Registrar, Thiruvananthapuram Corporation, known as Divya Mohan.S in the Aadhaar No. 7478 1564 9475, issued from Unique Identification Authority of India; Electoral Identity Card No. ARA0204107, dated 8-1-2011, issued by the Electoral Registration Officer, Kazhakuttom LA Constituency; Permanent Account Number EJZPS5870Q issued by Income Tax Department, known as S. Divya Mohan Sobha in the Bachelor of Arts Degree Certificate No. 3681003 of March 2007, issued from University of Mumbai, Maharashtra, and also known as Divya Mohan Sobha.S in the Master of Arts Degree Certificate No. 0275622 of 2011, issued by the Vice-Chancellor University of Kerala, is one and the same person. Hereafter, I have changed my name as Divya Asok consequent on my marriage.

This change will come into effect in all records related to me.

Medical College,
21-4-2017.

MOHAN DIVYA. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Sajiramony.P, T.C. 10/1178-5(New TC 13/1908) Rajiv Gandhi Nagar, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, holder of S.S.L.C. Book No. B-154368 with Register No. 473315 of 1983 March, in the Driving Licence No. 22/5704/2011 dated 18-10-2011 issued from Assistant LA, Kazhakuttom and known as Sajitha Udayan in the Election Identity Card No. HBX1337682 dated 14-3-2006 issued from Electoral Registration Officer, Thiruvananthapuram North LA Constituency, in the Ration Card No. 1103138249 dated 24-12-2008 issued from Taluk Supply Office, Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Sajitha Udayan.P consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Nalanchira,
25-4-2017.

SAJIRAMONY.P

NOTIFICATION

I, Shaju. V. R, Pathiriyodu, Velloorkonam, Mancha P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S.S.L.C. No. K 431621 with Register No. 466660 of March 1998, is corrected as Christian-Latin Catholic vide Certificate No. B2.8889/17, dated 19-4-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Mancha,
21-4-2017.

SHAJU. V. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju. J, Kulathoorakonathu Veedu, Nettayakode, Cheeranikara P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 615, holder of Extract of School Admission Register with Admission No. 4671, date of Admission 24-8-1990, issued by the Headmistress, Government Boys High School, Kanniyakulangara, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27332/017, dated 17-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Cheeranikara,
18-4-2017.

BIJU. J

NOTIFICATION

I, Jibin. G S, Supriya Bhavan, Attukal, Chullimanoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my T. H. S. L. C. Book No. E 56860 with Register No. 5054 of March 2005, is corrected as Christian, SIUC Nadar vide Certificate No. B2-9552/17, dated 21-4-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Chullimanoor,
22-4-2017.

JIBIN. G. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ancy Syam. B, Kuruvikkadu Veedu, House No. 96, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S. S. L. C. No. N 058994 with Register No. 128565 of March 2013, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate dated 26-4-2017, issued from The South India Apostolic Church of God, Kalliyoor, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Aryanad,
28-4-2017.

ANCY SYAM. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Antosyam. S, Kuruvikkadu Veedu, House No. 96, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S.S.L.C. No. P 145638 with Register No. 523170 of March 2014, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate dated 26-4-2017, issued from The South India Apostolic Church of God, Kalliyoor, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me

Aryanad,
28-4-2017.

ANTOSYAM. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Neethu Jayakumar, T. S. Bhavan, Ayanthy, Panthuvila, Varkala P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 141, holder of S.S.L.C. No. J-068082 with Register No. 116262 of May 2009; Electoral Identity Card No. RCIO418822, dated 4-5-2013, issued by the Electoral Registration Officer, Attingal LA Constituency; Marriage Certificate with Registration No. 152/11, date of Registration 21-7-2011, issued from Manickal Grama Panchayat, also known as Neethu Sibin in the Birth Certificate with Registration No. 429/2012, date of Registration 17-11-2012, issued from Kizhuvilam Grama Panchayat, of my daughter Sana Sibin, is one and the same person. Hereafter I will be known by the name Neethu Sibin only consequent on my marriage.

This change will come into effect in all records related to me.

Varkala,
22-4-2017.

NEETHU JAYAKUMAR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jnanadas. L, Sarath Bhavan, Paruthanpara, Vilappilsala P. O., Thiruvananthapuram District, Pin-695 573, holder of Extract of School Admission Register with Admission No. 2827, date of Admission 22-5-1979, issued from N.S.S. High School, Chowalloor; also known Njanadas. L in the Aadhaar No. 5021 5729 9675, issued from Unique Identification Authority of India; S.S.L.C. No. L 081161 with Register No. 104532 of March 2011, of my son Sarath. J. R, known as Njanadas in the Ration Card No. 1106057232 (Sl. No. 1), dated 24-12-2008, issued by the Taluk Supply Officer, Neyyattinkara; S.S.L.C. No. I-330292 with Register No. 104413 of March 2009, of my daughter Saranya. J. R, known as Njana Das in the Birth Certificate with Registration No. 7034/94, date of Registration 2-8-1994, issued from Thiruvananthapuram Corporation, of my son Sarath. J. R, and known as Gnanadass in the Electoral Identity Card No. KL/20/137/384590, dated 11-7-1997, issued by the Electoral Registration Officer, Nemam Constituency, is one and the same person. Hereafter I have changed my name as Jayakumar. L and will sign accordingly.

This change will come into effect in all records related to me.

Vilappilsala,
21-4-2017.

JNANADAS. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ratheesh. R. K, Aruvikonam Kizhakkumkara Veedu, Chaikulam, Veeranakavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S.S.L.C. No. H 459102 with Register No. 547750 of March 2008, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27323/017, dated 5-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Veeranakavu,
11-4-2017.

RATHEESH. R. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Radhika. T, Kuzhivila Veedu, Russelpuram P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 501, holder of S. S. L. C. Book No. E 435124 with Register No. 408450 of March 1994, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate dated 20-3-2014 issued from Church of South India South Kerala Diocese, Balaramapuram, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Russelpuram,
27-4-2017.

RADHIKA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajayan. R, Kuzhivila Veedu, Russelpuram P. O., Kattakada Taluk, Thiruvananthapuram District, Pin - 695 501, holder of S. S. L. C. Book No. C 185753 with Register No. 532744 of March 1990, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate dated 20-3-2014, issued from Church of South India South Kerala Diocese, Balaramapuram, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Russelpuram,
27-4-2017.

AJAYAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anu. M. S, M. S. Bhavan, Plakkottukonam, Edaval, Ottasekharamangalam P. O., Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. No. H 508459 with Register No. 546813 of March 2008, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27346/017 dated 20-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Ottasekharamangalam,
26-4-2017.

ANU. M. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulochana. O, M. S. Bhavan, Plakkottukonam, Edaval, Ottasekharamangalam P. O., Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. B 67701 with Register No. 527323 of March 1983, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27348/017, dated 20-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Ottasekharamangalam,
28-4-2017.

SULOCHANA. O

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aneesh. M. S, M. S. Bhavan, Plakkottukonam, Edaval, Ottasekharamangalam P. O., Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. No. F 634623 with Register No. 569182 of March 2006, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27347/017, dated 20-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Ottasekharamangalam,
26-4-2017.

ANEESH. M. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, M. Niyaz, Niyas Manzil, Kandolil, Thattamala P. O., Kollam District, Pin-691 020, holder of S.S.L.C. Book No. A337660 with Register No. 358023 of March 1988, as Niyaz. M. in the Driving Licence No. Q/313/04, date of issue 13-1-2004 issued by the Licencing Authority Kollam and known as Niyas. M.B in the Birth Certificate with Registration No. 5972, date of Registration 22-5-2000 issued by the Registrar of Births and Deaths Kollam Corporation, of my minor son Arshed. N in the Birth Certificate with Registration No. 3951, date of Registration 8-4-2002 issued by the Registrar of Births and Deaths Kollam Corporation, of my minor daughter Ajmi. N, in the S.S.L.C. No. R 406897 with Register No. 632995 of March 2016 of my son Arshed. N and also known as Nihās in the Ration Card No.1207078906 (S1. No. 3) dated 24-12-2008 issued by the Taluk Supply Officer, Kollam is one and the same person. Hereafter I have changed my name as Nihās. M and will sign accordingly.

This change will come into effect in all records related to me.

Thattamala,
1-3-2017.

M. NIYAZ

NOTIFICATION

I, Biju. C, Ananda Vilasom, Puthenveedu, Koduvila P. O., East Kallada Village, Kollam Taluk, Kollam District, Pin-691 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Latin Christian, Parava Convert, in my S.S.L.C. Book No. D170051 with Register No.76583 of March 1991, is corrected as Christian, Latin Catholic vide Certificate No. 8003/17/B7/K Dis. dated 29-3-2017 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,
1-4-2017.

BIJU. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajimon. G, Thekkuvila Thazhethil, Kariyara P. O., Pathanapuram Taluk, Kollam District, Pin-691 332, holder of S.S.L.C. No. K 152256 with Register No. 347063 of March 2000, have embraced Hinduism from Christian, Kurava Community as per Suddhi Certificate No. 27331/017, dated 17-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Kurava Community.

This change will come into effect in all records related to me.

Kariyara,
19-4-2017.

SAJIMON. G

NOTIFICATION

I, P. Rajesh, 'Aswathy', Cantonment North Ward, Pullikada, Kollam District, Pin - 691 001, do hereby notify for the information of all authorities concerned and the public that my minor daughter Pallavi, holder of Birth Certificate with Registration No.740090093, date of Registration 5-9-2007, issued from Municipal Corporation of Greater Mumbai, Government of Maharashtra; School Certificate with Admission No. LC16932013, dated 13-11-2015, issued from Lecole Chempaka, Edavacode, Sreekariyam, Thiruvananthapuram, also known as Pallavi R. Pillai in the Aadhaar No. 6319 6677 6234, issued from Unique Identification Authority of India, is one and the same person. Hereafter she will be known by the name Pallavi R. Pillai only.

This change will come into effect in all records related to her.

Kollam,
19-4-2017.

P. RAJESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lisymol. P, Nellivila Puthenveedu, House No. KP IX/27, Karavalloor P. O., Punalur, Kollam District, Pin - 691 333, holder of S. S. L. C. Book No. E 075898, Volume II Book No. F 176525, Volume III Book No. A 134642 and Volume IV Book No. C 461854 with Register No. 5007 of September 1991; Aadhaar No. 2506 1481 8525, issued from Unique Identification Authority of India; Electoral Identity Card No. NVU0572990, dated 11-6-2015, issued by the Electoral Registration Officer, Punalur Assembly Constituency; Birth Certificate with Registration No. 1967/2000, date of Registration 30-6-2000, issued from Punalur Municipality, of my son Ananthu. R. Krishnan, also known as Lissimol. P in the Marriage Certificate with Register No. 136/99, date of Registration 28-6-1999, issued from Punalur Municipality, known as Lisy Radhakrishnan in the Ration Card No. 1209124668 (S1. No. 2), dated 22-8-2011, issued by the Taluk Supply Officer, Pathanapuram, and known as Lissy in the Birth Certificate with Registration No. 930/2004, date of Registration 1-4-2004, issued from Punalur Municipality, of my son Avinash R. Krishnan, is one and the same person. I have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27284/017, dated 13-3-2017, issued from Aryasamaj, Thiruvananthapuram, with a new name Indhu. P. Hereafter I will be a member of Hindu, Pulaya Community and will be known by the name Indhu. P and will sign accordingly.

This change will come into effect in all records related to me.

Karavalloor,
18-4-2017.

LISYMOL. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sali. S, House No. KP VIII/518, Vilayil Puthen Veedu, Neelammal, Karavalloor P. O., Punalur Taluk, Kollam District, Pin - 691 333, holder of S.S.L.C. Book No. F 025457 with Register No. 41657 of March 1995, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27285/017, dated 13-3-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Karavalloor,
17-4-2017.

SALI. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, D. Kunjumon, Vallivila Nikhil Bhavanam, House No. 623, Thekkumpuram, Puthoor P. O., Kottarakara Taluk, Kollam District, Pin - 691 507, holder of S. S. C. Book No. A 341380 with Register No. 363559 of March 1988, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27340/017, dated 19-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor Son Nikhil. K, holder of School Certificate with Admission No. 11890, dated 17-3-2017, issued by the Headmaster, K. N. N. M. V. H. S. S., Pavithreswaram, Kottarakara, and my minor daughter Neethu. K, holder of School Certificate with Admission No. 12406, dated 17-3-2017, issued by the Headmaster, K. N. N. M. V. H. S. S., Pavithreswaram, Kottarakara, have embraced Hinduism from Christian, Pulaya Community as per above Suddhi Certificate with the same names. Hereafter we will be members of Hindu, Pulaya Community.

The above changes will come into effect in all records related to us.

Puthoor,
19-4-2017.

D. KUNJUMON

NOTIFICATION

I, Telespher. S, Thomas Villa, Kadavoor, Perinad P. O., Kollam Taluk, Kollam District, Pin-691 601, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Bharatha Christian in my S. S. C. No. A 318475 with Register No. 355497 of March 1988, is corrected as Christian, Latin Catholic vide Certificate No. 7442/17/B7/K. Dis. dated 6-4-2017 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kadavoor,
7-4-2017.

TELESPHER. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Karim Sha. I, Kuttivadakkathil, Edavanassery, Mynagappally P. O., Kollam -690 519, holder of S. S. L. C Book No. G 102885 with Register No. 153181 of March 2007, in the Ration Card No. 1211036562 dated 24-12-2008 issued by the Taluk Supply Officer, Kunnathur Taluk, Driving Licence No. 23/5322/2011 dated 30-9-2014 issued by the Asst. LA Kunnathoor in the Higher Secondary Examination Certificate No. HSE A 490318 of March 2009, No. HSE A 382550 with Register No. 5061344, of June 2009 (SAY) issued by the Board of Higher Secondary Examinations, Government of Kerala in the Degree of Bachelor of Arts, Certificate No. 0439055 with Register No. 14010602/14010403/11104029 of June 2014 issued by the Vice Chancellor, University of Kerala, also known as Karim Sha in the Aadhaar Card No. 847829740555 issued from the Unique Identification Authority of India, in the Election Identity Card No. NRN0185322 dated 17-8-2010 issued by the Electoral Registration Officer, Kunnathur LA Constituency, Passport No. J 9141294 dated 19-8-2011 issued from the Passport Officer, Thiruvananthapuram and known as Kareem Sha. I in the Birth Certificate with Registration No. 11/2009 date of Registration 29-5-2009 issued from the Registrar of Births and Deaths, Mynagappally Grama Panchayat is one and the same person. Hereafter I will be known by the name Kareem Sha. I only and will sign accordingly.

This change will come into effect in all records related to me.

Mynagappally,
7-4-2017.

KARIM SHA. I

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sony Alex, Kadayil S.S.Bhavan, Nedumpaikulam, Kundara P.O., Kollam-691 501, holder of S.S.L.C No. F 453202 with Register No. 513740 of March 2006, State Board of Vocational Higher Secondary Examination Certificate Sl. No. 19651 with Register No. 24145 of March 2008, issued by the Secretary State Board of Vocational Higher Secondary Examinations, Government of Kerala, The Diploma in General Nursing and Midwifery Certificate Sl. No. 110043884 with Exam No. 12000613, dated 17-8-2012 issued by the Registrar, Kerala Nurses and Midwives Council, Thiruvananthapuram in the Certificate of Registration Sl. No. 120043884 with Register No. 81553 dated 17-8-2012 issued by the Registrar, Kerala Nurses and Midwives Council, Thiruvananthapuram, in the Ration Card No. 1208086374 (Sl. No. 3) dated 24-3-2014, issued by the Taluk Supply Officer, Kottarakkara, in the Marriage Certificate with Registration No. 17/2014, date of Registration 27-1-2014 issued by the Local Registrar of Marriages (Common), Adichanalloor Grama Panchayat, Aadhaar Card No. 278756145895 issued by the Unique Identification Authority of India, Birth Certificate with Registration No. 597/91, date of Registration 2-5-1991 issued by the Registrar of Births & Deaths, Elampalloor Grama Panchayat, Election Identity Card No. XCR0453217 dated 20-3-2014 issued by the Electoral Registration Officer, Kottarakkara LA Constituency, Birth Certificate with Registration No. 81/2016, date of Registration 15-2-2016 issued from the Registrar of Births & Deaths, Adichanalloor Grama Panchayat, Kollam of my minor daughter Jewel Shaji, in the Passport No. L9695860 date of issue 30-5-2014 issued by the Passport Officer, Thiruvananthapuram have changed my name as Sony Shaji consequent on my marriage.

This change will come into effect in all records related to me.

Kaithakuzhy,
12-4-2017.

SONY ALEX

NOTIFICATION

I, Sheeja. U, Sajid Manzil, Pathady, Yeroor, Bharatheepuram P.O., Punalur Taluk, Kollam District, Pin Code-691 312, do hereby notify for the information of all concerned authorities and the public that my minor son Sathikh holder of S.S.L.C. No. R 025612 with Register No. 612210 of March 2016 issued by the Secretary, Board of Public Examinations, Kerala, Aadhaar No. 9201 2514 0992 issued from the Unique Identification Authority of India, Ration Card No. 1209100600, dated 24-12-2008 issued by the Taluk Supply Officer, Pathanapuram and known as Sathikh. S in the Birth Certificate with Registration No. 670/1999, date of Registration 31-8-1999 issued by the Registrar of Births and Deaths, Kulathupuzha Grama Panchayath is one and the same person. Hereafter he will be known by the name Sathikh. S only.

This change will come into effect in all records related to him.

Pathady,
10-4-2017.

SHEEJA. U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Johnson Mathew, Thoompumkal Veedu, House No. 512 (9/121), Vayakal P. O., Kottarakara Taluk, Kollam District, Pin-691 532, holder of S. S. L. C. No. E 410063 with Register No. 495254 of March 2005; Higher Secondary Examination (Class XII) Certificate No. HSE 452135 with Register No. 3041552 of March 2007, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Arts Degree Certificate No. 0256178 with Register No. 805014 of April 2010, issued by the Vice-Chancellor, University of Kerala; Aadhaar No. 4276 2098 8815, issued from Unique Identification Authority of India; Ration Card No. 1208027492 (Sl. No. 4), dated 24-12-2008, issued by the Taluk Supply Officer, Kottarakkara; Duplicate Electoral Identity Card No. JMP3523842, dated 7-2-2011, issued by the Electoral Registration Officer, Kottarakkara Assembly Constituency; Driving Licence No. 24/364/2011, dated 21-1-2011, issued by the ALA, Kottarakkara, have changed my name as John Mathew Thoompumkal and will sign accordingly.

This change will come into effect in all records related to me.

Vayakal,
2-5-2017.

JOHNSON MATHEW

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binimol. G, Sibin Bhavanam, House No. 936, Kadathoor P. O., Thazhava, Karunagappally Taluk, Kollam District, Pin-690 523, holder of Extract of School Admission Register with Admission No. 3451, date of Admission 18-5-1983, issued from Government Girls H. S. S., Thazhava, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. I 4179/2007, dated 9-11-2007, issued from Bharatheeya Hindu Suddhi Sabha, Aryasamaj Mandhir, Kozhikode with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Kadathoor,
29-4-2017.

BINIMOL. G

NOTIFICATION

I, Sunilkumar. K, Kampivelil (Alappad IX-148), Alappad, Cheriyaazhekkal P. O., Karunagappally Taluk, Kollam District, Pin-690 573, do hereby notify for the information of all authorities concerned and the public that my minor son K. S. Gautham, holder of Birth Certificate with Registration No. 2368/05, date of Registration 25-7-2005, issued from Karunagappally Grama Panchayat; Ration Card No. 1210083917 (Sl. No. 5), dated 24-12-2008, issued by the Taluk Supply Officer, Karunagappally, also known as Gautham K. S. in the Aadhaar No. 3999 4720 2485, issued from Unique Identification Authority of India and known as Gautham. S in the School Certificate with Admission No. 1417, date of Admission 1-6-2011, issued from Lords Public School Senior Secondary, Karunagappally, is one and the same person. Hereafter I have changed his name as Gautham Sunil.

This change will come into effect in all records related to him.

Cheriyazhekkal,
29-4-2017.

SUNILKUMAR. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raman K. K, Kallumkoottathil Thazhethil, Chittar P.O., Pathanamthitta-689 663, holder of School Admission Register Extract with Sl. No. 1113, date of Admission 5-6-1982 issued by Headmaster, Govt. Tribal High School, Kattachira, Aadhaar Card No. 7931 2867 9287 issued from Unique Identification Authority of India and also known as Raman in the Ration Card No. 1315042736 dated 18-1-2010 issued by Taluk Supply Officer, Ranny is one and the same person. Hereafter I have changed my name as Prasad K. K and will sign accordingly.

This change will come into effect in all records related to me.

Chittar,
11-4-2017.

RAMAN K. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gracy T Thomas, Pulayakunnil House, Eraviperoor P. O., Thiruvalla, Pathanamthitta-689 542, holder of S.S.L.C. Book Numbers 257643 (Vol.I), D 251335 (Vol.II) with Register Number 307667 of 1983 March as Gracy (Molamma) in the Marriage Certificate dated 20-10-2003 issued from St. Mary's Knanaya Syrian Church, Eraviperoor, as Molamma in the Electoral Identity Card No. IOZ0701458 dated 29-4-2016 issued by Electoral Registration Officer, Aranmula Constituency, in the Birth Certificate with Registration No. 1021/89 date of Registration 23-5-1989 of my daughter Giya Punnoose issued by Registrar of Births and Deaths, Kottayam Municipality, in the Birth Certificate with Registration No. II-1202/92 date of Registration 4-6-1992 of my another daughter Gintu Punnoose issued by Registrar of Births and Deaths, Kottayam Municipality and also known as Molamma Punnoose in the Aadhaar Card No. 4834 7025 1159 issued from Unique Identification Authority of India PAN Card No. BHZPP5857K issued from Income Tax Department, Govt. of India and in the Ration Card No. 1313014258 (Sl. No. 2) dated 24-12-2008 issued by Taluk Supply Officer, Thiruvalla is one and the same person. Hereafter I will be known by the name Molamma Punnoose only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Eraviperoor,
12-4-2017.

GRACY T THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijay Krishnan K.I, Chaithram, Omalloor P.O., Pathanamthitta-689 647, holder of S.S.L.C. No. D 467348 with Register Number 149776 of March 2004, Electoral Identity Card No. IOZ0782391 dated 23-10-2015 issued by Electoral Registration Officer, Aranmula Constituency, Driving Licence No. 3/5506/2007 dated 12-11-2007 issued by Asst. LA, Pathanamthitta, and also known as Vijay Krishnan Kotturethu Induchoodan in the Passport No. J 4341383 dated 3-2-2011 issued by Passport Office, Trivandrum is one and the same person. Hereafter I have changed my name as Vijay Induchoodan.

This change will come into effect in all records related to me.

Omalloor,
12-4-2017.

VIJAY KRISHNAN K.I

NOTIFICATION

I, Alka M. A, Mukundavilasam, Kanichukulangara P. O., Cherthala, Alappuzha District, Pin-688 582, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Kanakkan in my S.S.L.C. No. M449320 with Register No. 454197 of March 2012, is corrected as Hindu-Ezhava, vide Certificate No. K-Dis. 6576/17/A4 dated 5-4-2017, issued by the Tahsildar, Cherthala Taluk.

This correction will come into effect in all records related to me.

Kanichukulangara,
13-4-2017.

ALKA M. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aleyamma George, Olive Home, Pallickal P. O., Kattanam, Alappuzha Dist., Pin-690 503, holder of S.S.L.C. Book No. E.124855 with Register No. 711 of March 1985, Election Identity Card No. ALS 0490664, dated 6-3-2013 issued by the Electoral Registration Officer, Kayamkulam L.A Constituency, Ration Card No. 1421064282, dated 27-5-2013 issued from Taluk Supply Office, Mavelikkara, also known as Aleyamma (Susamma) in the Marriage Certificate with date of Marriage 20-10-1986 issued from Sacred Heart Malankara Catholic Church, Mylapra and also as Susamma Varghese in the Aadhaar Card with No. 957440331954 issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Susamma Varghese only and will sign accordingly.

This change will come into effect in all records related to me.

Kattanam,
15-4-2017.

ALEYAMMA GEORGE

NOTIFICATION

I, G. Anil Kumar, Koickalathu, Kurathikadu P.O., Mavelikara, Alappuzha District, Pin-690 107, do hereby notify for the information of all concerned authorities and the public that my minor son Abhiram, holder of Birth Certificate with Registration No. 2699, date of Registration 17-8-2002 issued by the Sub-Registrar, Birth and Death Registration, Gandhinagar, and also known as Abhiram A Nair in the Aadhaar Card with No. 412424538870 dated 7-3-2012 issued from Unique Identification Authority of India, in the School Certificate with Admission No. 4425 dated 28-3-2017 issued from Cherupushpa Bethany Senior Secondary School, Chunakkara is one and the same person. Hereafter he will be known by the name Abhiram A Nair only.

This change will come into effect in all records related to him.

Mavelikara.

G. ANIL KUMAR

NOTIFICATION

I, Ajitha D. Kurup, Adarsh Kakkazhom P. O., Alappuzha District, Pin-688 005, do hereby notify for the information of all concerned authorities and the public that my minor daughter Adithi Das, holder of Birth Certificate with Registration No. 343/03 date of Registration 14-8-2003 issued from Adichanalloor Grama Panchayat, Aadhaar Card with No. 387933547001 dated 28-5-2013 issued from Unique Identification Authority of India and also known as Adithy Das in the School Admission Extract with Admission No. 15071 issued from S.D.V Govt. U. P School, Neerkunnam and as Adithya Das in the Ration Card No. 1418104605 dated 24-12-2008 issued from Taluk Supply Office, Ambalapuzha is one and the same person. Hereafter I have changed her name as Aditi Das.

This change will come into effect in all records related to her.

Kakkazhom,
10-4-2017.

AJITHA D. KURUP

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ammini Joseph, Vattaparambil House, Gandhinagar P. O., Kottayam, holder of Extract of School Admission Register with Admission No. 2750, date of Admission 30-5-1949, issued from St. Joseph's L. P. S., Changanacherry and as Ammini George in the Ration Card No. 1523115137 (Sl. No. 2), dated 24-12-2008 issued by Taluk Supply Officer, Kottayam, Passport with No. M0963932, dated 16-8-2014 issued by Regional Passport Officer, Cochin, Aadhaar Card No. 5841 2007 8308 issued by Unique Identification Authority of India and as Ammini in the Election Identity Card No. KL/13/091/372518, dated 8-12-1997 issued by Electoral Registration Officer, Ettumanoor Constituency and also known as Mariam in the Marriage Certificate with Ref. No. 896/17(64), dated 6-3-2017 issued from Veroor St. Joseph Church, Changanacherry is one and the same person. Hereafter I have changed my name as Mary George consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Gandhinagar,
21-3-2017.

AMMINI JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Murukasanan T. M, Thekkedathu House, Paduva P. O., Kottayam-686 564, holder of S.S.L.C. No. P 444971, Register No. 444659 of March 2014, Higher Secondary Examination Certificate with No. HSE 5/2016/117385, Register No. 3117785, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Course Certificate (Second Semester-Computer Hardware Engineering-Three year Diploma Course in Engineering) with No. A3/Acad/2017/MPTCM, dated 21-2-2017, issued from Model Polytechnic College, Mattakkara, Birth Certificate with Registration No. 2156/98, date of Registration 22-9-1998, issued from Chirakkadavu Grama Panchayat, Aadhaar Card No. 4828 3486 3596, issued by Unique Identification Authority of India, Identity Card with Register No. 14/5710, dated 3-7-2014, issued from District Employment Exchange, Kottayam and also known as Murukasajan T. M in the Ration Card No. 1523093337 (Sl. No. 4), dated 24-12-2008, issued by Taluk Supply Officer, Kottayam is one and the same person. Hereafter I have changed by name as Karthik T. M and will sign accordingly.

This change will come into effect in all records related to me.

Paduva,
24-3-2017.

MURUKASANAN T. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Geedhesh. P, Pathinettilchira House, Mariyappally P.O., Muttam, Kottayam-686 013, holder of S.S.L.C. No. K 367504, Register No. 72150 of March 1998, Aadhaar Card No. 8271 5686 3967, issued by Unique Identification Authority of India, Marriage Certificate with Certificate No. 586/2013, dated 20-3-2013, issued from Kurichy Grama Panchayath, in the Birth Certificate and Aadhaar Card of my son Adithyan G (Registration No. 885/2014, date of Registration 26-3-2014, issued from Kottayam Municipality and No. 9851 4034 9400, issued by Unique Identification Authority of India) and as Gedhesh in the Ration Card No. 1523106744 (Sl. No. 5), dated 24-12-2008, issued by Taluk Supply Officer, Kottayam and as Geedesh P in the Driving License No. 5/6753/2001, dated 4-4-2014, issued by Asst. LA, Kottayam and as Geethesh in the Election Identity Card No. MBZ1541754, dated 12-5-2002, issued by Electoral Registration Officer, Kottayam LA Constituency and also known as Geethesh P in the Identity Card with Registration No. 745/98, issued by Employment Officer, Kottayam is one and the same person. Hereafter I have changed by name as Jithesh. P and will sign accordingly.

This change will come into effect in all records related to me.

Mariyappally,
24-3-2017.

GEEDHESH. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhosh K. J, Chathambadam House, Velloor P.O., Kottayam-686 003, holder of S.S.L.C. Book No. G 375724, Register No. 516385 of March 1994, have embraced Hinduism from Christian, Sambava Community as per Conversion Certificate No. 317, dated 11-9-2015, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram-695 581 with the same name.

It is further notified that my minor son Abhijith K.S holder of Extract of School Admission Register with Admission No. 13621, date of Admission 5-6-2015, issued from C.M.S College High School, Kottayam and my minor daughter Ameesha K. S holder of Extract of School Admission Register with Admission No. 8765, date of Admission 4-7-2012, issued from St. John's U.P School, Velloor, Kottayam have Embraced Hinduism from Christian, Sambava Community as per Conversion Certificate No. 310 and 309, dated 11-9-2015, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram-695 581 with the same names. Hereafter we will be the members of Hindu Sambava Community.

The above changes will come into effect in all records related to us.

Velloor,
20-3-2017.

SANTHOSH K. J

NOTIFICATION

I, Suresh. P, Cheruvallikuzhy, House No. 45, Malakunnam P.O., Changanacherry Taluk, Kottayam District, Pin-686 535, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Sambavar in my S.S.L.C. Book No. J 404067 with Register No. 70232 of March 1998 is corrected as Hindu, Ezhava vide Certificate No. 2838/C1/2017/K.Dis., dated 9-3-2017, issued by the Tahsildar, Changanacherry Taluk.

This correction will come into effect in all records related to me.

Malakunnam,
29-3-2017.

SURESH. P

NOTIFICATION

I, Satheesh. P, Cheruvallikuzhiyil, House No. 45, Malakunnam P.O., Changanacherry Taluk, Kottayam District, Pin-686 535, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Sambavar in my S.S.L.C. Book No. F008258 with Register No. 514867 of March 1994 is corrected as Hindu, Ezhava vide Certificate No. 2837/C1/2017/K.Dis., dated 9-3-2017, issued by the Tahsildar, Changanacherry Taluk.

This correction will come into effect in all records related to me.

Malakunnam,
29-3-2017.

SATHEESH. P

NOTIFICATION

I, Binnu. V. T, Velickakathu House, Mullaringad P.O., Thodupuzha Taluk, Idukki District, Pin-685 607, do hereby notify for the information of all authorities concerned and the public that my minor daughter Remy Maria, holder of Birth Certificate with Registration No. 5496/2001, date of Registration 7-12-2001, issued by the Registrar of Births & Deaths, Thodupuzha Municipality, also known as Bhavya Maria Binu in the Extract of School Admission Register with Admission No. 12889, date of Admission 31-5-2014, issued by the Headmistress, St. Joseph's H.S.S., Paingottoor, and in the Aadhaar No. 6291 0151 2660, issued from Unique Identification Authority of India, is one and the same person. Hereafter she will be known by the name Bhavya Maria Binu only.

This change will come into effect in all records related to her.

Mullaringad,
5-4-2017.

BINNU. V. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and public that I, Muniyandy P., House No. 13/662, Nagarmudi Division, Sevenmally, Munnar P.O., KDH Village, Devikulam Taluk, Idukki District-685 612, holder of Extract of School Admission Register No. 4281 issued by the Headmistress, Govt. High School, Munnar, in the Driving Licence No. 6/1098/1997 dated 1-12-2014 issued by the Asst. L.A., Devikulam also known as Muniyandy (Muniasamy) in the Ration Card No. 1629012028 dated 24-12-2008 issued by the Taluk Supply Officer, Devikulam is one and the same person. Hereafter I have changed my name as Muniasamy P and will sign accordingly.

This change will come into effect in all the records related to me.

Munnar,
28-4-2017.

_____ MUNIYANDY P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kannappan. D, Twyford Estate, Fairfield P. O., Peerumade, Idukki District, Pin-685 501, holder of Extract of School Admission Register with Admission No. 2390, date of Admission 28-5-1979, issued by the Headmistress, Panchayat High School, Elappara; Driving Licence No. 6/4472/2011, dated 1-11-2011, issued by the Asst. LA, Idukki, also known as Kannan. D in the All India Secondary School Examination, 2007 Certificate S. No. SSE/2007/413479 with Roll No. 4129643 of March 2007, issued from Central Board of Secondary Education, Delhi, of my son Ajai. K, known as D. Kannan in the Birth Certificate with Registration No. 110/94, date of Registration 1-12-1994, issued from Elappara Grama Panchayat, of my son Vijay, known as Kannan in the Aadhaar No. 8459 6685 4259, issued from Unique Identification Authority of India; Electoral Identity Card No. SVC0471334, dated 26-6-2015, issued by the Electoral Registration Officer, Peerumade Assembly Constituency; Ration Card No. 1631017811 (Sl. No. 1), dated 24-12-2008, issued by the Taluk Supply Officer, Peerumade, and in the S. S. L. C. No. K-342098 with Register No. 405861 of March 2010, of my son Vijay. K, is one and the same person. Hereafter I will be known by the name Kannan only.

This change will come into effect in all records related to me.

Fairfield,
18-4-2017.

_____ KANNAPPAN. D

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohanadas. P, House No. 43/585-C, Cemetery Junction, Chittoor Road, Ernakulam Village, Kanayanoor Taluk, Ernakulam District, Pin-682 018, holder of S.S.L.C. Book No. 99774 with Register No. 72232 of March 1964 and the duplicate Pre-degree Examination Certificate with Register No. 17804 of March 1967 issued on 10-10-1979 by the Controller of Examinations University of Kerala, also known as Mohandas. P, Pre-degree Examination Memorandum of Marks No. EA/IV dated 2-11-1979 with Register No. 11276 of March 1966 issued from University of Kerala in BA Degree Certificate with Register No. 5346, 2nd year/A70 and 3rd year 6087/A72 dated 16-12-1977 issued by the Vice-Chancellor University of Kerala, in Pension Payment Order with P.P.O. No. 46749111 dated 29-4-2003 issued by the Accountant General (A&E), Kerala, Thiruvananthapuram Enrolment Certificate with Roll No. K/203/2007 dated 29-7-2007 issued from The Bar Council of Kerala known as Mohandas in Election Identity Card No. KL/11/072/243077 dated 18-7-1977 issued by the Electoral Registration Officer, Ernakulam Constituency, known as P. Mohandas in the Ration Card No. 1732011640 dated 24-12-2008 issued by City Rationing Officer, Ernakulam, in the Aadhaar Card No. 5002 6086 5986 issued from Unique Identification Authority of India, and as Purushothaman Mohandas in the PAN Card with No. AEGPM4030C issued by the Commissioner of Income Tax, Cochin, is one and the same person. Hereafter I will be known by name Mohandas. P only.

This change will come into effect in all records related to me.

Kochi-18,
8-2-2017.

_____ MOHANADAS. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Babu K. C, Korattiyedath House, Chakkaraparambu, Thammanam P.O., Ernakulam District, Pin-682 032, holder of Duplicate S.S.L.C. Book No. AD 405242 with Register No. 280477 of March 1982, also known as Jamesbabu, in the Aadhaar Card No. 8971 8570 7669 issued from Unique Identification Authority of India, and in the Driving Licence No. 45/2619/2009 dated 8-10-2014 issued by Asst. LA, Ernakulam is one and the same person. Hereafter I have changed my name as James Babu and will sign accordingly.

This change will come into effect in all records related to me.

Chakkaraparambu,
23-3-2017.

_____ BABU K. C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu V residing at V-406, Varuna Apartments, Senior Sailors Enclave, Elamakulam, Ernakulam District, Pin-682 020 holder of Secondary School Leaving Certificate Book No. I 141911 with Register No. 272377 of March 1996, Bachelor of Science, Aeronautics (Avionics) Degree Certificate Sl. No. 0047432 with Register No. 90570031 MAR2007 of March 2007 issued by the Vice Chancellor Cochin University of Science and Technology, known as Babusoman in Electoral Identity Card Sl. No. DSL 1771088 dated 30-5-2003 issued by Electoral Registration Officer, Kozhikode-2 L.A. Constituency, known as Babu Soman in the PAN Card No. BEYPS3563K issued from Income Tax Dept. Govt. of India and in Driving Licence No. AP03120110065451 issued on 2-9-2011 by RTA Vishakapatnam also known as Babu Soman. V. in the Aadhaar Card No. 2992 7866 2979 issued from Unique Identification Authority of India, and as Babu Soman Velikkal in the Employment Certificate issued from Naval Aircraft Yard, Kochi is one and same person. Hereafter I will be known by the name Babu Soman. V only.

This change will come into effect in all records related to me.

Ernakulam,
28-4-2017.

BABU V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anitha. C. P, Challapurath House, Edathanattukara P.O., Alanallur, Mannarkkad Taluk, Palakkad-678 601, holder of S.S.L.C. No. L-111625 with Register No. 384000 of March 2011, also known as Anitha in the Birth Certificate with Registration No. 572/93 date of Registration 30-10-1993 issued by the Sub Registrar of Births and Deaths, Alanallur Panchayath, known as Sulfiya in the Aadhaar Card No. 942591715711 issued from UIDAI, Govt. of India, in the Ration Card No. 1949065365 (Sl. No. 4) dated 24-12-2008 issued by the Taluk Supply Officer, Mannarkkad is one and the same person. I have embraced Islam Religion from Hindu-Cheruman Community as per Discharge Certificate No. 6444 dated 23-2-2017 issued from Therbiyathul Islam Sabha, P. I. Road, Mukhadar, Calicut with a new name Sulfiya. Hereafter I will be a member of Islam Religion and will be known by the name Sulfiya and will sign accordingly

This change will come into effect in all records related to me.

Edathanattukara,
5-4-2017.

ANITHA. C. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Deepa. K.R, Karuna Medical College, Vilayodi P.O., Perumatty, Chittur Taluk, Palakkad-678 103, holder of Duplicate S.S.L.C. Book No. BJ-729714 with Register No. 329221 of March 1993, Election Identity Card No. IEG0783282 dated 3-10-2016 issued by the Electoral Registration Officer, 58, Chittur Constituency also known as Deepa in the Birth Certificate of my son Jayadev with Registration No. 140/98 date of Registration 13-1-1998 issued by the Registrar of Birth and Death, Chowannur Grama Panchayat, known as Deepa Jayarajan in the Passport No. F-8281245 dated 11-7-2007 issued by the Attache (Consular), Embassy of India, Doha (Qatar), in the Aadhaar Card No. 9344 6549 8199 dated 21-4-2013 issued from UIDAI, Govt. of India is one and the same person. I have embraced Islam Religion from Hindu-Nair Community vide Discharge Certificate No. 750/02 dated 12-11-2002 issued from the Maunathul Islam Association, Ponnani with a new name Zareena. Hereafter, I will be a member of Islam Religion and will be known by the name Zareena and will sign accordingly.

This change will come into effect in all records related to me.

Vilayodi,
7-4-2017.

DEEPA. K. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Unnikumari. K. K, Chennangad House, Chennangad P.O., Paruthipully, Alathur Taluk, Palakkad-678 573, holder of Extract of Admission Register with Admission No. 2598 date of Admission 22-5-1972 issued by the Head Mistress, High School, Keralassery, in the Aadhaar Card No. 8207 4517 6775 dated 26-9-2012 issued from UIDAI, Govt. of India, in the Election Identity Card No. BWG1278613 dated 27-9-2007 issued by the Electoral Registration Officer, Coyalmannam LA Constituency, also known as Kappukad Kuppelan Unnikumari in the Passport No. H2624107 dated 2-2-2009 issued by the Superintendent, Passport Office, Malappuram, known as K. Kumari in the S.S.L.C. No. 195988 with Register No. 525397 of March 2002 of my daughter Nithya. C.N, in the Ration Card No. 1950029398 (Sl. No. 2) dated 24-12-2008 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter, I will be known by the name Unnikumari. K. K. only.

This change will come into effect in all records related to me.

Chennangad,
4-4-2017.

UNNIKUMARI. K. K

NOTIFICATION

I, J. Priya Varshini, Veppilassery, Kavassery P.O., Alathur Taluk, Palakkad-678 543 do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered in the S.S.L.C. No. Q-287600 with Register No. 360968 of March 2015 as Hindu-Veerasaena is corrected as Hindu-Veerasaiva vide Community Certificate No. C1-2017/3181/9/100 dated 29-3-2017 issued by the Tahsildar, Alathur Taluk Office.

This correction will come into effect in all records related to me.

Kavassery,
1-4-2017.

J. PRIYA VARSHINI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jabbar-Mannithodi, Narangali House, Muthiriparamba, Valluvambram Post, Ernad Taluk, Malappuram District, Pin-673 642, holder of S.S.L.C. Book No. C 116460, with Register No. 85061, of March 1981, also known as Jabbar Mannithodi in the Driving Licence No. 10/1945/1993, dated 14-5-2014, issued by the Assistant Licensing Authority, Malappuram, as Abdul Jabbar Manne Thodi in the Aadhaar No. 3198 4720 4370, issued by the Unique Identification Authority of India, as Abdul Jabbar Mannethodi in the Electoral Identity Card No. JCW1343706, dated 21-3-2017, issued by the Electoral Registration Officer, Malappuram Constituency, in the Ration Card No. 2051153188 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, in the Birth Certificate with Registration No. 127/1997, date of Registration 6-5-1997, issued by the Registrar of Birth and Death, Pookkottur Grama Panchayat, of my son Mohammed Fahiz. M., in the Birth Certificate with Registration No. 911/05, date of Registration 24-2-2005, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Muhammed Favas. M., and in the Birth Certificate with Registration No. 1618/02, date of Registration 30-3-2002, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Farha Sherin. M. and as Abdul Jabbar. M. in the S.S.L.C. No. P 370421, with Register No. 231053, of March 2014, of my son Mohammed Fahiz. M., is one and the same person. Hereafter I will be known by the name Abdul Jabbar Mannethodi only.

This change will come into effect in all records related to me.

Valluvambram,
18-4-2017.

JABBAR-MANNITHODI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Khiyab. V., Vazhathody House, Melattur Post, Perinthalmanna Taluk, Malappuram District, Pin-679 326, holder of S.S.L.C. No. C. 407815 with Register No. 399632 of March

2003, also known as Kiyab in the Birth Certificate with Registration No. 65/85, date of Registration 19-2-1985 issued by the Registrar of Births and Deaths, Melattur Panchayat and as Sihaboodheen in the Ration Card No. 2053016193 (Sl. No. 8), issued by the Taluk Supply Officer, Perinthalmanna is one and the same person. Hereafter I have changed my name as Shihabudheen. V.

This change will come into effect in all records related to me.

Melattur.

KHIYAB. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajesh. R., Odinjilil House, Kunithalakadavu, Vilayil Post, Kondotty Taluk, Malappuram District, Pin-673 641, holder of Standard X-Equivalency Certificate No. AF 143544, with Register No. 212770, of September 2013, Aadhaar No. 9697 5744 0555, issued by the Unique Identification Authority of India, Electoral Identity Card No. HZQ1442094, dated 18-6-2014, issued by the Electoral Registration Officer, Kanjirappally LA Constituency, and Driving Licence No. 34/1643/2005, dated 26-6-2014, issued by the Assistant Licensing Authority, Kanjirappally, also known as Ramachandran Rajesh in the Passport No. M 7051167, date of issue 11-3-2015, issued by the Regional Passport Office, Cochin, is one and the same person. I have Embraced Islam Religion from Hindu-Saiva Vellala Community vide Discharge Certificate No. 5987, dated 8-12-2015, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Ismail. Hereafter I will be a member of Islam Religion and will be known by the name Ismail only and will sign accordingly.

This change will come into effect in all records related to me.

Vilayil,
18-4-2017.

RAJESH. R.

NOTIFICATION

I, Mohammed Basheer. M. P., Parambukuth House, Olavattur Post, Kondotty Taluk, Malappuram District, Pin-673 638, do hereby notify for the information of all authorities concerned and the public that my minor son Muhammed Radil. M. P., holder of Birth Certificate with Registration No. 467/2005, date of Registration 19-5-2005, issued by the Registrar of Births and Deaths, Kuzhimanna Grama Panchayat, and Aadhaar No. 9959 7905 1690, issued by the Unique Identification Authority of India, also known as Muhammed Radil in the School Admission Register Extract with Admission No. 2156, date of Admission 26-4-2012, of Bukhari English School, Kondotty, and mentioned in the Ration Card No. 2051038279, (Sl. No. 4), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed his name as Mohammed Ashmil. M. P.

This change will come into effect in all records related to him.

Olavattur,
19-4-2017.

MOHAMMED BASHEER. M. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kavitha Manjari.A., Kalayadath House, Biyyam Post, Ponnani Taluk, Malappuram District, Pin-679 576, holder of S.S.L.C. A No. 314984, with Register No. 417653, of March 2000, Higher Secondary Examination (Class XII) Certificate No. HSE 140442, with Register No. 511497, of March 2002, of Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Science (Maths) Certificate No. 076824, with Register No. 103013, of October 2004, University of Kerala, and Certificate of Marriage dated 25-11-2008, issued by the Sub Registrar, Ponnani, also known as Asiya in the Aadhaar No. 7573 7428 2504, issued by the Unique Identification Authority of India, in the Electoral Identity Card No. ROW0159335, dated 22-10-2015, issued by the Electoral Registration Officer, Ponnani Constituency, and in the Passport No. L 5481686, date of issue 6-11-2013, issued from the Passport Office, Malappuram, is one and the same person. I have embraced Islam Religion from Hindu—Nair Community vide Certificate No. 6474, dated 3-4-2017, issued from Therbiyathul Islam Sabha, Mukhadar, Calicut with the name Asiya. Hereafter I will be a member of Islam Religion and will be known by the name Asiya only and will sign accordingly.

This change will come into effect in all records related to me.

Biyyam,
15-4-2017.

KAVITHA MANJARI.A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Moideenkutty.C. K., Thenkulam House, Arimbra Post, Kondotty Taluk, Malappuram District, Pin-673 638, holder of S.S.L.C. No. E 186458, with Register No. 130010, of March 2005, Higher Secondary Examination (Class XII) Certificate No. HSE 031143, with Register No. 3265311, of March 2007, of Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Science (Chemistry) Certificate No. 367439, with Register No. 17475, of April 2010, of University of Calicut, Bachelor of Education Certificate No. 0580660, with Register No. FCAMTPN025, of October 2013, of University of Calicut, Driving Licence No. 10/5537/2014, dated 3-4-2014, issued by the

Assistant Licensing Authority, Malappuram, and Electoral Identity Card No. JCW2098143, dated 31-3-2015, issued by the Electoral Registration Officer, Malappuram Constituency, also known as Moideenkutti in the Aadhaar No. 9277 2960 2067, issued by the Unique Identification Authority of India, in the Ration Card No. 2051083754 (Sl. No. 10), issued by the Taluk Supply Officer, Ernad, Manjeri and in the Disability Certificate No. 42(A), dated 18-12-2003 of Health Service Department, Government of Kerala, and as Cholakulamthodi Moideenkutty in the Passport No. L 9415597, date of issue 2-6-2014, issued from the Passport Office, Malappuram is one and the same person. Hereafter I have changed my name as Moideen.C.K.

This change will come into effect in all records related to me.

Arimbra,
7-4-2017.

MOIDEENKUTTY.C.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohamed Sahal.M.P., Mandayapurath House, Kalpakancheri Post, Tirur Taluk, Malappuram District, Pin-676 551, holder of S.S.L.C. No. P 215677, with Register No. 268865, of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/340101, with Register No. 3345075, of March 2016, of Board of Higher Secondary Examination, Government of Kerala, and Aadhaar No. 9574 0235 1575, issued by the Unique Identification Authority of India, also known as Muhammed Shahal Moopan in the Driving Licence No. 55/6085/2016, dated 23-5-2016, issued by the Assistant Licensing Authority, Thirur, in the Birth Certificate with Registration No. 34/1998, date of Registration 28-1-1998, issued by the Registrar of Births and Deaths, Thalakkad Grama Panchayat, and in the Ration Card No. 2054034200 (Sl. No. 11), issued by the Taluk Supply Officer, Tirur, and as Moopan Muhammed Shahal in the Passport No. P 3447157, date of issue 28-10-2016, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Muhammed Shahal Moopan only.

This change will come into effect in all records related to me.

Kalpakancheri,
11-4-2017.

MOHAMED SAHAL.M.P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aneesmon. M., Melethodi House, Koottilangadi Post, Perinthalmanna Taluk, Malappuram District, Pin-676 506, holder of S.S.L.C. No. C 579553, with Register No. 382766, of March 2003, Vocational Higher Secondary Examinations Certificate Sl. No. 035910, with Register No. 23373, of March 2005, of State Board of Vocational Higher Secondary Examinations, Government of Kerala, Vocational Higher Secondary Examination Memorandum No. VE 05651, with Register No. 23373, of March 2005, of State Board of Vocational Higher Secondary Examination, Government of Kerala, and Degree of Bachelor of Arts (English Language & Literature) Certificate No. 383327, with Register No. MNAFAEG029, of April 2009, of University of Calicut, also known as Anees Mon in the Electoral Identity Card No. HFS3696679, dated 21-2-2008, issued by the Electoral Registration Officer, Mankada LA Constituency, and in the Birth Certificate with Registration No. 119, date of Registration 24-7-1987, issued by the Sub Registrar of Birth and Death, Makkaraparamb Panchayat, as Anees Mon. M. in the Birth Certificate with Registration No. 5606/2016, date of Registration 1-9-2016, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Ayra Fathima. M., as Anees in the Ration Card No. 2053040521 (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. Hereafter I have changed my name as Anees. M.

This change will come into effect in all records related to me.

Koottilangadi,
17-4-2017.

ANEESMON. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Lakshamma. B, Thadathil House, Thirunelly, Sulthan Bathery Post, Kuppadi Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of S.S.L.C. No. K 004496 with Register No. 372110 of March 1998, in the Pre-Degree Examination Certificate with Register No. 65192 dated 22-3-2002 issued by Controller of Examinations University of Calicut, in the Driving Licence No. 73/2382/2015 dated 25-6-2015 issued by the Asst. LA Sulthan Bathery, in the Aadhaar Card No. 2687 7386 9930 issued from Unique Identification Authority of India also

known as Lakshamma in the Election Identity Card No. DWL1592559 dated 22-2-2005 issued by the Electoral Registration Officer, Sulthan Bathery LA Constituency and known as Lakshamma Biligiri in the Passport No. G3162465 date of issue 26-6-2007 issued from Passport Office, Kozhikode as Lakshmi in the Ration Card No. 2263000090 dated 24-12-2008 issued by the Taluk Supply Officer, Sulthan Bathery and as Lakshmi. B in the No. ADUPL6298E issued from Income Tax Department Govt. of India is one and the same person. Hereafter I have changed my name as Lakshmi. T. G.

This change will come into effect in all records related to me.

Sulthan Bathery,
27-2-2017.

LAKSHMAMMA. B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Unnimani, Thadathil House, Thirunelly, Sulthan Bathery Post, Kuppadi Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of THSLC Book No. C 65170 with Register No. 1976 of March 2004, in the Higher Secondary Examination Certificate No. HSE 098319 with Register No. 2554860 dated 22-5-2007 issued by the Joint Director Department of Higher Secondary Education, Government of Kerala, in the National Trade Certificate No. 464538 dated 10-8-2010 issued by the Secretary National Council for Vocational Training, in the Driving Licence No. 73/262/2017 dated 27-1-2017 issued by Asst. LA Sulthan Bathery, in the Aadhaar Card No. 6671 1157 0660 issued from Unique Identification Authority of India, in the Election Identity Card No. WZV0032557 dated 19-9-2008 issued by the Electoral Registration Officer 018 Sulthan Bathery LA Constituency, in the Kerala Public Service Commission Verification Certificate (One Time Registration) PCN. 160032025 dated 29-6-2016 issued from District Office, Kerala Public Service Commission Wayanad also known as Mani in the Ration Card No. 2263000090 dated 24-12-2008 issued by the Taluk Supply Officer, Sulthan Bathery is one and the same person. Hereafter I have changed my name as Dhvani.T.G and will sign accordingly.

This change will come into effect in all records related to me.

Sulthan Bathery,
15-4-2017.

UNNIMANI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Giri. R, Thadathil House, Thirunelly, Sulthan Bathery Post, Kuppadi Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of Aadhaar Card No. 7560 4627 9590 issued from Unique Identification Authority of India, in the Ration Card No. 2263000090 dated 24-12-2008 issued by the Taluk Supply Officer, Sulthan Bathery and known as Biligiri in S.S.L.C. of my daughter Lakshamma. B with Book No. K 004496, Register No. 372110 of March 1998 and as Giri in the Election Identity Card No. KL/04/030/459217 dated 4-1-1999 issued by the Electoral Registration Officer for Sulthan Bathery Constituency is one and the same person. Hereafter I will be known by the name R. Giri only.

This change will come into effect in all records related to me.

Sulthan Bathery,
15-4-2017.

GIRI. R